

**Central Administrative Tribunal
Principal Bench**

OA No.2272/2016

New Delhi, this the 28th of July, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Najma Rita (Age 57)
Assistant Nursing Superintendent
D/o Late Shri E.M. Brown
R/o C-2/6, D.D.U. Hospital Complex
Hari Nagar, New Delhi-110064.
2. Saria Sabharwal, Age 61
Assistant Nursing Superintendent (Retd.)
W/o Shri Satish Kumar Sabharwal
R/o Tower-14, Flat No.602, The Close North
Sector-50, Nirvana Country
Haryana-121 001.
3. Neelam Baggal, Age 62
Assistant Nursing Superintendent (Retd)
W/o Shri Dev Kumar Baggal
R/o DIC/66-C, Janak Puri
New Delhi-110058.
4. Neelam Sharma, Age 61
Assistant Nursing Superintendent (Retd)
W/o Shri Subhash Sharma
R/o WZ-7/A, 1st Floor
Janak Park, Hari Nagar
New Delhi-110064.
5. Indu Kathuria, Age 61
Assistant Nursing Superintendent (Retd)
W/o Shri Om Kathuria
R/o WZ 406/23 Janak Park, Hari Nagar
New Delhi-110064.
6. Sujata Singh(Age 57)
Assistant Nursing Superintendent
W/o Dr. D.P. Singh
R/o B-7F, MIG Flats, Vatika Apartment
New Delhi-110064.Applicants

(By Advocate: None)

Versus

1. Govt. of NCT of Delhi
through its Chief Secretary
Delhi Sachivalaya, IP Estate
New Delhi-110002.
2. Medical Superintendent
Deen Dayal Upadhyay Hospital
GNCT of Delhi, Hari Nagar
New Delhi-110064.
3. Secretary (H&FW)
Department of Health & Family Welfare
GNCT of Delhi, 9th Level, 'A' Wing
Delhi Sachivalaya, IP Estate
New Delhi-110002. ..Respondents

(By Advocates: Shir Amit Anand for Respondent Nos. 1 and 3 and
Shri Vijay Pandita for Respondent No.2)

ORDER (ORAL)

Justice Permod Kohli :-

The applicants No 1 to 6 are presently working as Assistant Nursing Superintendents whereas others have retired from the same post. Their claim in the present OA is for grant of grade pay of Rs.6600 in PB3 on completion of 30 years of service. The Govt. of India had issued OM dated 09.09.2016 granting the grade pay of 6600 in Pay Band 3. The respondents had earlier not implemented the said OM. Now, vide order dated 14.10.2016, the NCT of Delhi has implemented the OM dated 09.09.2016 issued by the Govt. of India. A short affidavit filed in this regard also indicate that the respondents have endorsed the OM dated 09.09.2016 for grant of GP of 6600 in PB 3 under the MACP.

2. In this view of the matter, the main relief claimed in para 8(b) of the OA stands granted. However, the actual financial benefit has to be released. This OA is accordingly disposed of with a direction to the respondents to release the financial benefits within two months, if not already released.

(K.N. Shrivastava)
Member(A)

(Justice Permod Kohli)
Chairman

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